

(8)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 11/(111A)/2011

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

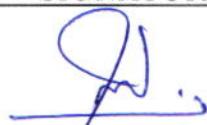
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Niketan Traders Pvt. Ltd.

V/s.

M/s. Blue Coast Hotels and Resorts Ltd.

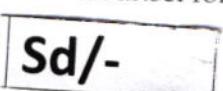
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhishek Dua	Adv	
2.	Sameer Srivastava	Adv for R-I	
3.	SANJNA DUA Shri Gopal Dua	Adv. for R-I	
4.	Abhishek Innocent I/b Malani E/W	R S	

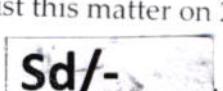
ORDER

TCP No.11/ 111A/NCLT/MB/MAH/2011

Counsel for both side present. At request, list this matter on 22.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)